

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.335
TO BE ANSWERED ON 05.12.2023**

SUICIDE BY SC/ST

335. DR. ALOK KUMAR SUMAN:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details and the number of Scheduled Caste (SC) and Scheduled Tribe (ST) committed suicide due to loan and poverty;
- (b) the measures taken by the Government to stop the suicide among them;
- (c) the number of SC and ST students committed suicide due to the social discrimination in the country; and
- (d) the step taken to prevent social discrimination in the national institutions in the country?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI A. NARAYANASWAMY)**

(a) to (b): As per the information received from National Crime Records Bureau (NCRB), NCRB has no information regarding the details and the number of Scheduled Caste (SC) and Scheduled Tribe (ST) committed suicide due to loan and poverty. However, as per the data maintained by National Crime Records Bureau, the cause-wise number of suicides committed during 2019-2021 is given as **Annexure-I**.

(c) to (d): As per the information received by National Crime Records Bureau (NCRB), NCRB has no information regarding number of SC and ST students committed suicide due to the social discrimination in the country. However, as per the data maintained by National Crime Records Bureau, the state-wise number of suicides committed by students in the country during 2019-2021 is given as **Annexure-II**.

The department of Higher Education has established Counselling Cell and various mechanism such as SC/ST Students' Cell, Equal Opportunity Cell, Student Grievance Cell, Student Grievance Committee, Student Social Club, Liason Officers, Liaison Committee in various national institutes to proactively address the issue related to social discrimination or any other issues of SC/ST students.

Further, the Protection of Civil Rights {PCR} Act, 1955, that prescribes punishment for enforcement of any disability arising from practice of 'untouchability' and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) {PoA} Act, 1989, is in force to prevent the commission of offences of atrocities against members including students of Scheduled Castes (SCs) and Scheduled Tribes (STs).

Annexure-I

Referred to the reply of Lok Sabha Unstarred Question No. 335 admitted for answer on 05.12.2023, asked by DR. ALOK KUMAR SUMAN regarding "Suicide by SC/ST "

Causes wise number of Suicides committed by people during 2019-2021				
SN	Cause	2019	2020	2021
1	Bankruptcy or indebtedness	5908	5213	6361
2	Marriage Related Issues	7595	7636	7903
2.1	Non-Settlement of Marriage	2331	2237	2647
2.2	Dowry Related Issues	1956	2018	1724
2.3	Extra Marital affairs	1114	1360	1448
2.4	Divorce	540	551	566
2.5	Others	1654	1470	1518
3	Failure in Examination	2744	2080	1673
4	Impotency/Infertility	428	290	407
5	Family problems	45140	51477	54410
6	Illness	23830	27623	30446
6.1	AIDS/STD	222	187	125
6.2	Cancer	1174	1260	1246
6.3	Paralysis	929	880	1199
6.4	Insanity/Mental illness	11009	13796	13792
6.5	Other prolonged illness	10496	11500	14084
7	Death of dear person	1186	1452	1925
8	Drug abuse/addiction	7860	9169	10560
9	Fall in social reputation	560	674	901
10	Ideological causes/Hero worshipping	129	164	162
11	Love affairs	6311	6757	7563
12	Poverty	1122	1901	1779
13	Unemployment	2851	3548	3541
14	Property dispute	1478	1331	1882
15	Suspected/Illicit relation	697	820	696
16	Illegitimate Pregnancy	16	39	50
17	Physical Abuse (Rape, etc.)	153	63	78
18	Professional/Career Problem	1658	1837	2593
19	Causes not known	14265	15933	15974
20	Other causes	15192	15045	15129
21	Total	139123	153052	164033
As per data provided by States/UTs				
Source: Accidental Deaths & Suicides in India				

Annexure-II

Referred to the reply of Lok Sabha Unstarred Question No. 335 admitted for answer on 05.12.2023, asked by DR. ALOK KUMAR SUMAN regarding "Suicide by SC/ST "

State/UT wise Number of Suicides Committed by Students during 2019-2021				
SN	State/UT	2019	2020	2021
1	Andhra Pradesh	383	469	523
2	Arunachal Pradesh	37	32	31
3	Assam	357	390	348
4	Bihar	166	192	258
5	Chhattisgarh	503	547	609
6	Goa	35	19	27
7	Gujarat	575	597	622
8	Haryana	179	257	235
9	Himachal Pradesh	90	102	120
10	Jharkhand	527	704	716
11	Karnataka	673	689	855
12	Kerala	418	468	497
13	Madhya Pradesh	927	1158	1308
14	Maharashtra	1487	1648	1834
15	Manipur	12	12	10
16	Meghalaya	31	49	39
17	Mizoram	7	12	6
18	Nagaland	8	13	6
19	Odisha	379	1469	834
20	Punjab	121	194	166
21	Rajasthan	469	582	633
22	Sikkim	32	55	25
23	Tamil Nadu	914	930	1246
24	Telangana	426	489	567
25	Tripura	90	107	95
26	Uttar Pradesh	603	417	698
27	Uttarakhand	54	108	79
28	West Bengal	421	323	272
	TOTAL STATE(S)	9924	12032	12659
29	A & N Islands	7	13	10
30	Chandigarh	20	21	13
31	D&N Haveli and Daman&Diu @ +	33	20	26
32	Delhi UT	218	343	293
33	Jammu & Kashmir @ *	55	41	38
34	Ladakh @	-	4	1
35	Lakshadweep	0	0	0
36	Puducherry	78	52	49
	TOTAL UT(S)	411	494	430
	TOTAL (ALL INDIA)	10335	12526	13089

As per data provided by States/UTs

Source: Accidental Deaths & Suicides in India

'+' Combined data of erstwhile D & N HAVELI AND DAMAN & DIU UT during 2019

'*' Data of erstwhile JAMMU & KASHMIR State Including LADAKH during 2019

'@' Data of newly created UTs
